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Central Administrative Tribunal
Principal Bench: Delhi

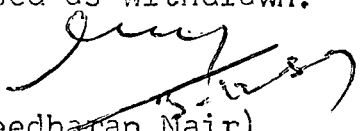
Regn.No.OA 1564/87

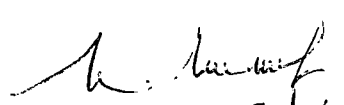
3.12.87

Shri S.C.Chawla Vs. Union of India & others

Applicant present in person and also represented by counsel Shri Ajit Puddiserry. Respondents are represented through Shri M.L.Verma, counsel.

The applicant wants to withdraw this application since he has been selected as a direct recruit by the Union Public Service Commission. He has ^{also} filed a memorandum to this effect. In the circumstances, the application has become infructuous and is accordingly dismissed as withdrawn.


(G.Sreedharan Nair)
Member(J)


3/21/87
(Kaushal Kumar)
Member(A)